

(e) whether some retired personnels of his Ministry have also been accommodated in each of such undertaking; and

(f) if so, the details of criteria for such appointments separately for each Undertaking and how their remunerations have been fixed?

THE MINISTER OF RAILWAYS (SHRI GEORGE FERNANDES): (a) Yes, sir.

(b) Container Corporation have so far made 57 appointments; 14 for Executives, 38 for No-Executives and 5 of retired employees. Appointments have been made from (i) open market-1, (ii) on deputation—46, (iii) re-employment of retired employees—5 and (iv) adhoc/casual appointments—5.

(c) Yes, Sir.

(d) Four more Undertakings are operating under the Ministry of Railways viz. Rail India Technical & Economic Services Ltd., Indian Railway Construction Company Ltd., India Railway Finance Corporation Ltd., and Konkan Railway Corporation Ltd. Criteria for recruitment to these organisations is as under:—

- (i) Open Market—by advertisement in newspaper—through Employment Exchange.
- (ii) Deputation/Absorption basis.
- (iii) Re-employment of retired employees—These employees are engaged on contract basis for dealing with temporary projects/assignments.
- (iv) Casual appointments—These appointments are made purely for temporary work for catering to immediate requirements.

(v) By regularising of staff initially appointed on daily wages.

(e) Yes, Sir.

(f) There is no replanned arrangement to employ retired railway staff and officers in these organisations. However re-employment is made purely on contract basis for a limited period depending upon the experience of the retired persons and the requirement of these organisations. In no case pay fixed on re-employment plus pension exceeds the last pay drawn.

[*Translation*]

Allotment of LPG Agencies and Petrol Pumps in Delhi

2000. DR. BANGALI SINGH:
SHRI SHEO SHARAN VERMA:

Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) the number of LPG agencies and Petrol pumps allotted in Delhi during the last three months;

(b) the number of LPG agencies and petrol pumps out of them allotted to scheduled Castes and Scheduled Tribes; and

(c) if no LPG agency and petrol pump is allotted to them, the reasons therefor?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI M.S. GURUPADASWAMY): (a) to (c). One LPG distributorship and two petrol-diesel Retail Outlet dealerships have been allotted between May and July, 1990. No dealership distributorship has been allotted under Scheduled Caste category during this period. There is no reservation for scheduled Tribe category in the Union Territory of Delhi. The allotment against 25% reservations of dealership/dis-

tributorships for Scheduled Castes is made as rostered in the Marketing Plan.

[English]

Low Capacity utilisation in Heavy Engineering Corporation

200 1. SHRILALIT VJOYSINGH: Will the Minister of INDUSTRY be pleased to state:

(a) whether there is low capacity utilisation and profitability in HEC;

(b) if so, whether Government have identified the reasons for it and initiated remedial measures; and

(c) if so, the details thereof?

THE MINISTER OF INDUSTRY (SHRI AJIT SINGH): (a) Yes, Sir.

(b) and (c). The various reasons identified are, low production and profitability, lack of balanced load in some load centres and un-remunerative orders and shortage of working capital etc. The remedial measures initiated by the Government for improvement of the working capital of the Corporation include economy in expenditure, cost control diversification of product mix to optimise capacity utilisation, obtaining more orders particularly, for repetitive items of manufacture and better inventory control etc.

Naptha Cracker Project at Visakhapatnam

200 2. SHRI KONATHALA RAMAKRISHNA: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) the number of proposals for setting

up of Naphtha Cracker units cleared by Union Government during the last one year;

(b) whether Government have issued licence/letter of intent for the down stream projects of naphtha Craker unit at Visakhapatnam-Andhra Pradesh;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI M.S. GURUPADASWAMY): (a) 3 letters of intent have been issued for setting up of naphtha cracker projects (including expansion of capacity of earlier approved crackers) during the last one year.

(b) No, Sir.

(c) Does not arise.

(d) Such decision are taken on techno economic considerations at the appropriate time.

[Translation]

Setting up of Heavy Industry in Hardoi District

2003. SHRI CHAND RAM: Will the Minister of INDUSTRY be pleased to state:

(a) whether heavy industry has been set up in Hardoi district;

(b) whether this district has been declared 'backward area' for developmental purposes; and

(c) if so, the total amount of grant being provided by the Government to entrepreneurs of this district?

THE MINISTER OF INDUSTRY (SHRI